

(For jt.)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). OF 2007

(Arising out of SLP(C) No. 3190/2007)

M/s. Sree Durga Distributors

Appellant (s)

VERSUS

State of Karnataka

Respondent(s)

Date: 30/04/2007 This Appeal was called on for judgment today.

For Appellant(s)

Mr. Praveen Kumar, Adv.

For Respondent(s)

Hon'ble Mr. Justice S.H.Kapadia pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice B.Sudershan Reddy.

Leave granted.

The Appeal is dismissed with no order as to costs.

COURT MASTER

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Signed Reportable judgment is placed on the file.